

आयकर अपीलिय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1	2841/PUN/2016	Shri Vasant Janardhan Kandage, Shevkari Building, Chakan, Tal.-Khed, Dist.-Pune-410501 PAN : BOVPK0240N	ITO, Ward-8(2), Pune	2011-12
2 & 3	2773 & 2774/PUN/2017	Kirloskar Pneumatic Co. Ltd., Hadapsar Industrial Estate, Pune Solapur Road, Hadapsar, Pune – 411013 PAN : AAACK2479C	JCIT, Range-11, Pune	2011-12 & 2012- 13
4	2775/PUN/2017	Kirloskar Pneumatic Co. Ltd., Hadapsar Industrial Estate, Pune Solapur Road, Hadapsar, Pune – 411013 PAN : AAACK2479C	ITO, Ward- 14(3), Pune	2014-15
5	337/PUN/2018	Kirloskar Pneumatic Co. Ltd., Hadapsar Industrial Estate, Pune Solapur Road, Hadapsar, Pune – 411013 PAN : AAACK2479C	DCIT, Circle- 14, Pune	2013-14
6	2546/PUN/2017	Chhaya Prabhakar Gawande, "Gawande Niwas", Plot No. 3, Asara Society, Pipeline Road, Savedi, Ahmednagar-414003 PAN : ASGPG9538B	ITO, Ward-1, Ahmednagar	2014-15
7	1155/PUN/2017	Dadasaheb V. Urhe, Gat No. 57, Bebedohol, Opp. TATA Motors Ltd., Pune-410506 PAN : AAAPU9881D	DCIT, Circle-8, Pune	2010-11
8	987/PUN/2018	Shri Manender K. Grewal, 333, Sohrab Hall, 21 Sasoon Road, Pune – 411001 PAN : AOFPG5903D	CIT(IT/TP), Pune	2013-14
9	98/PUN/2020	Venkatesh Krishanrao Mutta, D 102, Laxmi Vilas Society, Mukundnagar, Pune-411037 PAN : AHJPM3741L	ITO, Ward-5(1), Pune	2015-16

10	99/PUN/2020	Pooja Venkatesh Mutta, D 102, Laxmi Vilas Society, Mukundnagar, Pune-411037 PAN : AQIPM4976B	ITO, HQ-3(2), Pune	2015-16
11	460/PUN/2018	Sheela Vinaykumar Lohia, 1131, E-Ward, Prabhuchhaya, Sarswati Lohia Mara, Sykes Extension, Kolhapur PAN : ADCPL8258N	ITO, Ward-2(1), Kolhapur	2014-15
12	461/PUN/2018	Aneri Deepak Lohia, 1131, E-Ward, Prabhuchhaya, Sarswati Lohia Mara, Sykes Extension, Kolhapur PAN : AFEPL3940B	ITO, Ward-2(1), Kolhapur	2014-15
13	632/PUN/2020	Shri Shankar Maharaj Seva Mandal, Chinchwad, C2, 001 Amit Complex, Chaphekar Chowk, Chinchwad, Pune-411033 PAN : AAPTS8126A	CIT(Exemption), Pune	2020-21
14	28/PUN/2020	Vidhut Apprenticeship Seva Society, 27, Prabhuraj Housing Society, Sahayog Nagar, Govt. Colony, Vishrambag, Sangli-416415 PAN : AAAAV3242Q	ITO, Ward-1, Sangli	2014-15
15	29/PUN/2020	Vidhut Apprenticeship Seva Society, 27, Prabhuraj Housing Society, Sahayog Nagar, Govt. Colony, Vishrambag, Sangli-416415 PAN : AAAAV3242Q	ITO, Ward-1, Sangli	2014-15

Assessee by	Sl. No. 1, 7, 8, 9, 10, 11, 12, 13, 14 & 15 – None Sl. No. 2, 3, 4 & 5 – Shri Kiran Sanmane Sl. No. 6 – Shri Suhas P. Bora
Revenue by	Sl. No. 1, 2, 3, 4, 5, 6 & 9 – Shri Vitthal Bhosale Sl. No. 7, 10, 11, 12 & 14 – Shri S.P. Walimbe Sl. No. 8 & 13 – Shri Deepak Garg
Date of hearing	19-03-2021
Date of pronouncement	19-03-2021

आदेश / ORDER

These bunch of 15 appeals by different assessees for the different assessment years mentioned in the caption are directed against the orders of Commissioner of Income Tax (Appeals).

2. We find that all the assesseees wish to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme proof of which the Form No. 3 is enclosed before this Tribunal.

3. The ld. DR has no objection in case all the assesseees wish to withdraw the appeals.

4. In view of the request made by the assesseees all the appeals are dismissed as withdrawn.

Order pronounced in the open court on 19th March, 2021.

Sd/-
(R.S. Syal)
VICE PRESIDENT

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 19th March, 2021.

RK

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A) concerned
4. आयकर आयुक्त / The CIT concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary,
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune